

COURT – I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 921 OF 2019 IN
APPEAL NO. 331 OF 2018 & IA NO. 1564 OF 2018**

Dated : 11th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Solar Energy Corporation of India Ltd. ... Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. ...
Respondent(s)**

**Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.
Mr. Shubham Arya
Mr. Pulkit Agarwal
Ms. Tanya Sareen**

**Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Mayank Ksrissagar
Ms. Pallavi Sengupta for R-2 & 3
Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Aparajita Upadhyay for R-9 & 10**

ORDER

**IA NO. 921 OF 2019 (For directions)
IA NO. 1564 OF 2018 (For stay)**

The arguments are concluded in both the IAs.

Order is reserved.

**(Ravindra Kumar Verma)
Technical Member**

**Justice Manjula Chellur
Chairperson**